

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2018**

**Dated : 24<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Ms. Susan Mathew

*Alok Pareek (Rep.)*

Counsel for the Respondent(s) : Mr. Amit Kapur  
Ms. Abiha Zaidi for R-2

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **11-2-2019 at 2.30 p.m**

**(S.D. Dubey)  
Technical Member**

*tpd/js*

**(Justice Manjula Chellur)  
Chairperson**